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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-----------|---------|-----------------------------------|
| CP No.102/17 | - | Admission | 14 | Wipro Consumer Care Limited |

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

DEVIKA SATHYANARAYANA

9620698482.

PRTITIONER.

ORDER

PCS for petitioner is present . She has filed letter addressed by PCS. Seeking for adjournment list it on 22/09/2017.

MEMBER(J)

MEMBER(T)